GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3679
ANSWERED ON:19.04.2010
COMPLETION OF PROJECTS UNDER IWMP
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of districts covered so far and projects sanctioned under each component of Integrated Watershed Management Programme (IWMP) during each of the last three years and current year, State-wise;
- (b) the details of projects out of them completed so far and those which are still incomplete/ongoing along with those which have yet not started State-wise;
- (c) the reasons for non-start/completion of the concerned projects alongwith the expected time of their start/completion;
- (d) the amount of funds allocated/released/utilised and achievements made under IWMP during the said period, State-wise and component-wise; and
- (e) the effective steps taken by the Government to ensure proper implementation of WMP and utilisation of funds thereunder?

Answer

MINISTER FOR RURAL DEVELOPMENT(SHRI SISIR KUMAR ADHIKARI)

- (a) The projects under IWMP are being sanctioned from 2009-10 only. The Districtwise details of projects sanctioned under IWMP during 2009-10 are furnished at Annexure-I.
- (b) & (c) Since the projects under IWMP are being sanctioned from 2009-10, the projects are under preparatory phase only. The project period is 4-7 years and it comprises of three phases viz. Preparatory Phase of 1-2 years, Works Phase of 2-3 years and Consolidation and Withdrawal Phase of 1-2 years.
- (d) The Statewise details of central funds released under IWMP is at Annexure-II.
- (e) The effective steps taken by the Government include the provision of treatment of micro-watersheds on cluster basis, reduced number of installments, delegation of power of sanction of projects to the States, dedicated institutions, capacity building of stakeholders, monitoring & evaluation, specific budget provision for detailed project report preparation and livelihood component.